

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1382(KB)2020  
IA(I.B.C)/1248(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Resolution Professional  
Mr. Dripto Majumdar, Adv. ]  
Mr. Chandan Mohata, Adv. ]  
Mr. Manas Das, Adv. ]  
Mr. Santanu Brahma, RP ]

**ORDER**

1. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1248(KB)2024:**
  - a. Registry is directed to issue notice to the Respondents by way of speed post and by e-mail and place the tracking information on record.
  - b. Upon receipt of the notice, the Respondents are directed to file a reply affidavit within a period of two weeks dealing with the prayers (b), (c) and (d) as sought for by the Resolution Professional which is placed at pages 6 to 7 of this application.
  - c. List this matter on **31<sup>st</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**